

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 14.09.2022 (WEDNESDAY)

COURT – IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Through Interim Resolution Professional Vs. Gouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Manoj K Singh Prabhat Ranjan	Soumya Dutta-R2
2.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors. With	Himanshu Vij	Abhishek Anand Mohak Sharma Manish Jain Divya Sharma
3.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma

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By order of Hon'ble Chairperson
-sd/-
Registrar